

ITEM NO.501

COURT NO.1

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH W.P.(C) No.887/2021 (X)  
(With IA No.97201/2021 - STAY APPLICATION)

Date : 11-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

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Mr. Amit Bhandari, Adv.  
Mr. Prateek Chaddha, Adv.  
Mr. Shailendra P. Singh, Adv.  
Mr. Sushant Mehra, Adv.  
Mr. Nidhiram, Adv.  
Mr. Aman Sharma, Adv.  
Mr. Sidharth Seem, Adv.  
Ms. Ashima, Adv.  
Mr. Shourya Dasgupta, Adv.  
Ms. Hrishika Jain, Adv.

Mr. Aman Naqvi, Adv.  
Mriganka Kukreja, Adv.  
Mr. Vrishank Singhanian, Adv.  
Mr. Sreekar Achuri, Adv.  
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WPC 887/2021

Mr. Shadan Farasat, AOR

For Respondent(s)

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Mr. Arvind Kumar Sharma, AOR

CA 2357/2017

Mr. Gagan Gupta, AOR

CA 2357/2017

Mr. K.R. Sasiprabhu, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Heard in-part.
- 2 Put up for further hearing tomorrow (12.01.2023) as part-heard matter.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar